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(NO.PATNA 1384) PATNA, TUESDAY, 29TH DECEMBER 2015

PATNA HIGH COURT

NOTIFICATION

The 29th December 2015

Correction Slip No.148

No. Misc-02-2015-508(A) Rules—In exercise of the power conferred by Clause (2) of Article 229 of the Constitution of India, the Hon'ble the Chief Justice of the High Court of Judicature at Patna makes the following amendments in "The Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997.

Chapter I

Preliminary

1. **Short title and commencement**—These Rules shall be called "The Patna High Court Officers and Staff (Condition of Service and Conduct) (Amendment) Rules, 2015.

2. It shall come into force with effect from the date of publication in official Gazette.

Part V (Non-Gazetted Class-III posts)

3. The existing Rule 7 (15) in Part V (Non-Gazetted Class-III posts) captioned "Court Officer" is deleted.

Part IV (Class-II posts)

4. The following is inserted in Part IV (Class-II posts):-

Sl. No.	Category/ Designation on of posts	Mode of appointment	Minimum qualification prescribed for appointment to the post
Part IV (Class – II posts)			
Rule 6 (5) (a)	Court Officer	(i) By promotion from Senior Assistants on the basis of merit – cum – seniority.	Graduate from a University

		(ii) If suitable candidates of category is not available, by direct recruitment.	
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5. The Rule 7 (17) of Part V (Non-Gazetted Class- III posts) with regard to recruitment of Typists is replaced by the following :-

Part V (Non – Gazetted Class – III posts)			
Rule 7 (17)	Typist	(i) 50 per cent by direct recruitment. (ii) 50 per cent by direct recruitment from eligible daily wages employees and other employees of the court having lesser scale of pay than that of Typist on the basis of seniority.	(i) Intermediate from a Board/ University Typing speed 40 words per minutes in English and 30 words per minute in Hindi. (ii) Computer Proficiency

6. The following is inserted in Part V as Rule 7(17)(A) :-

Computer Operator-cum-Typist			
Part V (Class III - posts)			
Rule 7 (17) (A)	Computer Operator-cum-Typist	(i) 50 per cent by direct recruitment. (ii) 50 per cent from eligible daily wages employees and other employees having lesser scale of pay after completing 3 years of continuous satisfactory service on the basis of limited competitive test as may be prescribed. Note:- Such employees must have knowledge of Computer Applications and Typing proficiency of 40 words per minute in English.	(i) Graduate from any University (ii) Diploma/Certificate course of at least six months in computer application from an institution recognized by the Government. (iii) Typing speed 40 words per minute in English.

7. That after Sl.No.30 of the said Rules, the following is added:-

Sl.No.31- Daily Wages Mazdoor/Regular Mazdoor.

Savings.—All actions taken prior to the commencement of Patna High Court Officers and Staff (Condition of Service and Conduct) (Amendment) Rules-2015 shall be deemed to have been validly taken and exercised notwithstanding the amendment to these Rules.

By Order of the Court,
VINOD KUMAR SINHA,
Registrar General.